

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>37,30,930.2</b>	<b>36,37,530.9</b>	<b>38,94,513.3</b>	<b>37,99,987.1</b>	<b>59,23,850.2</b>	<b>93,52,065.4</b>	<b>94,64,871.8</b>	<b>98,26,190.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>17,06,362.3</b>	<b>17,65,958.2</b>	<b>18,74,973.4</b>	<b>21,50,398.9</b>	<b>11,70,728.2</b>	<b>16,66,600.0</b>	<b>16,30,320.0</b>	<b>20,34,900.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>9,71,458.3</b>	<b>10,88,139.2</b>	<b>10,86,575.4</b>	<b>13,02,596.9</b>	<b>11,70,728.2</b>	<b>16,66,600.0</b>	<b>16,30,320.0</b>	<b>20,34,900.0</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	-	-	-	-	-	-
i) Agricultural Income Tax								
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>32,341.3</b>	<b>42,231.6</b>	<b>41,427.1</b>	<b>45,615.9</b>	<b>62,530.0</b>	<b>58,600.0</b>	<b>58,520.0</b>	<b>72,500.0</b>
i) Land Revenue	481.3	2,306.4	1,501.8	1,715.9	11,328.4	1,100.0	1,250.0	7,500.0
ii) Stamps and Registration Fees	31,860.0	39,925.3	39,925.3	43,900.0	51,201.5	57,500.0	57,270.0	65,000.0
iii) Urban Immovable Property Tax								
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>9,39,117.0</b>	<b>10,45,907.6</b>	<b>10,45,148.3</b>	<b>12,56,981.1</b>	<b>11,08,198.2</b>	<b>16,08,000.0</b>	<b>15,71,800.0</b>	<b>19,62,400.0</b>
i) Sales Tax (a to e)	1,59,224.3	1,81,000.0	1,43,047.7	1,84,004.9	1,90,631.5	1,80,000.0	1,80,000.0	1,80,000.0
a) Central Sales Tax	6,479.4	5,434.8	3,888.4	4,471.6				
b) State Sales Tax/VAT	1,52,745.0	1,75,565.2	1,39,159.4	1,79,533.3	1,90,631.5	1,80,000.0	1,80,000.0	1,80,000.0
c) Surcharge on Sales Tax								
d) Receipts of Turnover Tax								
e) Other Receipts								
ii) State Excise	1,98,062.5	2,13,096.0	2,19,701.9	2,35,081.1	1,78,279.3	1,90,000.0	1,90,000.0	2,40,000.0
iii) Taxes on Vehicles	51,003.5	51,210.5	68,018.2	77,540.7	61,623.7	95,000.0	80,000.0	1,30,000.0
iv) Taxes on Goods and Passengers	9,918.2	11,269.1	6,865.3	5,201.5	573.0	500.0	1,800.0	5,000.0
v) Taxes and Duties on Electricity	39,350.6	40,332.5	32,592.0	40,338.6	37,660.2	82,500.0	60,000.0	90,000.0
vi) Entertainment Tax	4.5	7.4	5.4	5.9	-	-	-	-
vii) State Goods and Services Tax	4,48,214.6	5,12,979.4	5,39,980.4	6,26,377.2	6,39,430.6	10,60,000.0	10,60,000.0	13,17,400.0
viii) Other Taxes and Duties	33,338.7	36,012.7	34,937.3	88,431.1				
<b>B. Share in Central Taxes (i to x)</b>	<b>7,34,904.0</b>	<b>6,77,819.0</b>	<b>7,88,398.0</b>	<b>8,47,802.0</b>	-	-	-	-
i) Central Goods and Services Tax (CGST)	2,10,541.0	2,22,563.0	2,44,303.0	2,74,139.0				
ii) Corporation Tax	2,20,248.0	2,11,641.0	2,45,512.0	2,71,353.0				
iii) Income Tax	2,16,983.0	2,04,400.0	2,66,826.0	2,63,989.0				
iv) Estate Duty								
v) Other Taxes on Income and Expenditure	2.0	-	-	-				
vi) Taxes on Wealth	40.0	-8.0	-7.0	-7.0				
vii) Customs	51,058.0	29,388.0	20,955.0	26,894.0				
viii) Union Excise Duties	26,582.0	9,154.0	10,481.0	11,264.0				
ix) Service Tax	8,735.0	681.0	328.0	170.0				
x) Other Taxes and Duties on Commodities and Services	715.0	-	-	-				
<b>II. NON-TAX REVENUE (C+D)</b>	<b>20,24,567.9</b>	<b>18,71,572.8</b>	<b>20,19,539.9</b>	<b>16,49,588.2</b>	<b>47,53,122.0</b>	<b>76,85,465.4</b>	<b>78,34,551.8</b>	<b>77,91,290.8</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>2,61,236.2</b>	<b>2,76,940.0</b>	<b>3,02,330.3</b>	<b>3,44,720.2</b>	<b>4,84,045.1</b>	<b>8,64,779.9</b>	<b>9,22,526.4</b>	<b>13,59,346.8</b>
<b>1. Interest Receipts</b>	<b>17,394.8</b>	<b>16,543.2</b>	<b>12,959.2</b>	<b>9,675.7</b>	<b>1,654.0</b>	<b>246.5</b>	<b>127.0</b>	<b>43.0</b>
<b>2. Dividends and Profits</b>	<b>16,653.4</b>	<b>25,295.7</b>	<b>18,107.1</b>	<b>18,207.1</b>		<b>1,50,000.0</b>	<b>1,20,000.0</b>	<b>2,00,000.0</b>
<b>3. General Services</b>	<b>27,844.6</b>	<b>23,900.1</b>	<b>27,766.0</b>	<b>27,739.0</b>	<b>16,955.1</b>	<b>16,381.5</b>	<b>11,810.8</b>	<b>41,500.0</b>
<i>of which: State Lotteries</i>								

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>39,189.9</b>	<b>45,423.8</b>	<b>47,019.0</b>	<b>49,486.5</b>	<b>64,832.2</b>	<b>70,191.1</b>	<b>70,804.2</b>	<b>1,65,490.5</b>
i) Education, Sports, Art and Culture	25,769.8	31,065.6	33,510.3	35,028.0	47,411.9	400.0	617.5	650.0
ii) Medical and Public Health	2,010.9	1,861.9	2,527.8	2,662.5	3,099.3	8,000.0	8,851.1	14,000.0
iii) Family Welfare	0.8	4.1	2.2	2.4	3.8	–	–	–
iv) Water Supply and Sanitation	7,307.5	8,506.9	6,637.8	7,056.5	11,188.2	60,000.0	60,000.0	90,000.0
v) Housing	388.6	538.5	538.5	550.8	574.3	1,443.0	643.0	60,000.0
vi) Urban Development	472.9	650.5	350.5	500.5	1,230.6	40.0	34.0	36.5
vii) Labour and Employment	1,394.0	1,144.5	1,145.4	1,225.6	758.4	302.6	654.3	800.0
viii) Social Security and Welfare	1,722.7	1,382.4	2,182.7	2,333.7	562.7	5.0	3.9	3.0
ix) Others	122.7	269.5	123.8	126.4	3.1	0.5	0.5	1.0
<b>5. Fiscal Services</b>						–		
<b>6. Economic Services (i to xvii)</b>	<b>1,60,153.5</b>	<b>1,65,777.2</b>	<b>1,96,479.0</b>	<b>2,39,611.9</b>	<b>4,00,603.7</b>	<b>6,27,960.7</b>	<b>7,19,784.5</b>	<b>9,52,313.3</b>
i) Crop Husbandry	819.2	1,209.8	1,466.6	1,486.8	1,619.0	1,590.5	1,613.5	1,700.0
ii) Animal Husbandry	181.1	132.2	203.1	217.3	1,232.9	1,570.0	1,527.0	2,000.0
iii) Fisheries	451.6	423.0	405.5	443.3	988.1	1,500.0	1,302.0	2,000.0
iv) Forestry and Wildlife	10,628.2	9,482.0	7,729.2	8,293.5	20,123.0	60,000.0	76,987.2	90,000.0
v) Plantations	2.1	2.0	2.0	2.1	–	–	–	–
vi) Co-operation	312.3	340.0	551.2	436.8	23.2	20.0	7.5	11.3
vii) Other Agricultural Programmes	53.9	77.8	77.8	83.2	49.6	80.0	88.0	93.0
viii) Major and Medium Irrigation Projects	7.3	93.2	94.0	94.7	88,662.3	100.0	88,590.0	1,00,000.0
ix) Minor Irrigation	69.3	217.9	217.9	233.1	1,093.5	2,200.0	3,154.0	5,000.0
x) Power	1,18,351.3	1,16,582.5	1,45,830.9	1,84,637.6	2,71,574.7	5,00,000.0	4,60,935.7	6,00,000.0
xi) Petroleum						–		
xii) Village and Small Industries	146.3	203.8	575.4	155.5	345.6	380.2	20,367.5	60,000.0
xiii) Industries@	24,036.4	24,762.7	26,403.3	29,001.1	12,877.8	50,000.0	59,109.0	72,849.0
xiv) Ports and Light Houses						–		
xv) Road Transport	14.4	42.0	42.0	42.0		–		
xvi) Tourism	237.4	311.3	379.6	406.2	989.5	2,000.0	1,492.5	3,000.0
xvii) Others*	4,842.7	11,897.2	12,500.7	14,078.8	1,024.7	8,520.0	4,610.5	15,660.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>17,63,331.7</b>	<b>15,94,632.8</b>	<b>17,17,209.6</b>	<b>13,04,868.0</b>	<b>42,69,077.0</b>	<b>68,20,685.5</b>	<b>69,12,025.4</b>	<b>64,31,944.0</b>
1. State Plan Schemes						8,00,000.0		
2. Central Plan Schemes						–		
3. Centrally Sponsored Schemes	5,40,575.0	3,83,709.8	4,87,786.6	3,91,854.0	6,71,376.7	21,75,144.6	69,12,025.4	64,31,944.0
4. NEC/ Special Plan Scheme						–		
5. Finance Commission Grants	11,04,426.0	10,39,423.0	10,39,423.0	9,11,514.0	–	–	–	–
i) Post Devolution Revenue Deficit Grants	10,24,900.0	9,37,700.0	9,37,700.0	8,05,800.0		–		
ii) Grants for Rural Local Bodies	25,097.2	42,158.0	42,158.0	42,921.0		–		
iii) Grants for Urban Local Bodies	13,528.8	16,765.0	16,765.0	17,693.0		–		
iv) Grant in aid for State Disaster Response Fund	32,720.0	42,800.0	42,800.0	45,100.0		–		
v) Others (including Health Sector Grants)	8,180.0	–	–	–		–		
6. Grants under proviso to Article 275(1) of the Constitution	1,500.0	1,500.0	–	1,500.0		–		
7. Other Grants	1,16,830.8	1,70,000.0	1,90,000.0	–	35,97,700.3	38,45,540.9		
of which: GST Compensation (1)#	–	–	–	–		–		
GST Compensation (2)#	1,16,799.1	1,70,000.0	1,70,000.0	–	89,256.4	–		

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>69,72,186.1</b>	<b>83,02,516.2</b>	<b>83,42,019.3</b>	<b>98,33,715.0</b>	<b>1,95,76,183.3</b>	<b>1,89,88,754.4</b>	<b>2,12,35,957.7</b>	<b>2,38,40,981.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>49,02,425.2</b>	<b>51,85,658.0</b>	<b>56,08,979.0</b>	<b>64,63,929.0</b>	<b>1,54,02,236.0</b>	<b>1,56,66,596.7</b>	<b>1,78,47,900.0</b>	<b>2,10,55,481.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>21,28,961.2</b>	<b>24,84,442.5</b>	<b>24,72,042.5</b>	<b>30,85,712.8</b>	<b>1,20,73,878.0</b>	<b>1,26,88,275.7</b>	<b>1,43,88,300.0</b>	<b>1,73,30,260.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>4,615.0</b>	<b>14,442.5</b>	<b>14,442.5</b>	<b>9,712.8</b>	<b>1,26,964.3</b>	<b>1,15,000.0</b>	<b>1,15,000.0</b>	<b>1,40,000.0</b>
i) Agricultural Income Tax	0.1	-	-	-	66.8	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	4,614.9	14,442.5	14,442.5	9,712.8	1,26,897.6	1,15,000.0	1,15,000.0	1,40,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,60,845.4</b>	<b>2,70,000.0</b>	<b>2,70,000.0</b>	<b>2,70,000.0</b>	<b>14,20,114.9</b>	<b>15,04,269.0</b>	<b>17,04,269.0</b>	<b>25,10,385.0</b>
i) Land Revenue	1,62,120.8	1,50,000.0	1,50,000.0	1,50,000.0	18,148.7	4,269.0	4,269.0	10,385.0
ii) Stamps and Registration Fees	98,724.6	1,20,000.0	1,20,000.0	1,20,000.0	14,01,966.2	15,00,000.0	17,00,000.0	25,00,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>18,63,500.8</b>	<b>22,00,000.0</b>	<b>21,87,600.0</b>	<b>28,06,000.0</b>	<b>1,05,26,798.8</b>	<b>1,10,69,006.7</b>	<b>1,25,69,031.0</b>	<b>1,46,79,875.0</b>
i) Sales Tax (a to e)	5,21,339.7	6,45,000.0	6,22,600.0	8,69,500.0	19,27,369.9	17,64,000.0	18,64,000.0	21,10,000.0
a) Central Sales Tax	2,442.2	11,706.8	7,552.8	10,554.1	97,732.0	-	-	-
b) State Sales Tax/VAT	5,18,894.9	6,33,235.5	6,15,015.0	8,58,900.9	18,35,923.7	17,58,000.0	18,58,000.0	21,10,000.0
c) Surcharge on Sales Tax	0.1	11.5	6.2	8.7	-	-	-	-
d) Receipts of Turnover Tax	0.2	45.5	24.4	34.1	-	-	-	-
e) Other Receipts	2.4	0.7	1.6	2.2	-6,285.8	6,000.0	6,000.0	-
ii) State Excise	1,80,660.7	2,50,000.0	2,05,000.0	2,36,000.0	26,37,767.8	29,00,000.0	32,00,000.0	36,00,000.0
iii) Taxes on Vehicles	1,26,278.4	1,65,000.0	1,65,000.0	1,80,000.0	6,91,526.0	8,00,668.7	9,00,700.0	11,50,000.0
iv) Taxes on Goods and Passengers	-	-	-	-	1,784.6	-	-	-
v) Taxes and Duties on Electricity	79,171.8	91,775.0	91,775.0	1,20,000.0	2,72,386.5	2,82,338.0	2,82,331.0	2,04,875.0
vi) Entertainment Tax	302.4	33.2	33.2	47.5	57.3	-	-	-
vii) State Goods and Services Tax	9,55,739.7	10,45,000.0	11,00,000.0	14,00,000.0	49,92,901.9	53,22,000.0	63,22,000.0	76,15,000.0
viii) Other Taxes and Duties	8.1	3,191.8	3,191.8	452.5	3,004.9	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>27,73,464.0</b>	<b>27,01,215.5</b>	<b>31,36,936.5</b>	<b>33,78,216.2</b>	<b>33,28,358.0</b>	<b>29,78,321.0</b>	<b>34,59,600.0</b>	<b>37,25,221.0</b>
i) Central Goods and Services Tax (CGST)	8,36,718.0	6,80,000.0	7,88,658.0	8,47,558.0	9,15,836.0	9,77,936.0	11,13,361.0	12,04,561.0
ii) Corporation Tax	7,13,876.0	7,40,000.0	8,59,400.0	9,25,500.0	9,82,319.0	9,29,945.0	11,18,656.0	11,92,316.0
iii) Income Tax	8,69,339.0	7,20,000.0	8,37,621.0	9,00,500.0	9,62,393.0	8,98,130.0	10,87,991.0	11,59,962.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	6.0	557.5	557.5	287.2	7.0	-	-	-
vi) Taxes on Wealth	178.0	-	-	-	263.0	-33.0	-33.0	-31.0
vii) Customs	2,05,954.0	2,20,000.0	2,55,500.0	2,75,100.0	2,57,381.0	1,29,130.0	92,076.0	1,18,171.0
viii) Union Excise Duties	1,08,891.0	3,30,000.0	3,83,200.0	4,12,700.0	1,53,933.0	40,223.0	46,054.0	49,494.0
ix) Service Tax	35,600.0	10,000.0	10,000.0	12,971.0	52,833.0	2,990.0	1,495.0	748.0
x) Other Taxes and Duties on Commodities and Services	2,902.0	658.0	2,000.0	3,600.0	3,393.0	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>20,69,760.9</b>	<b>31,16,858.2</b>	<b>27,33,040.3</b>	<b>33,69,786.0</b>	<b>41,73,947.3</b>	<b>33,22,157.7</b>	<b>33,88,057.7</b>	<b>27,85,500.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>10,03,075.5</b>	<b>13,76,284.2</b>	<b>12,88,341.1</b>	<b>17,25,944.4</b>	<b>11,77,703.5</b>	<b>10,94,056.7</b>	<b>10,94,099.7</b>	<b>12,50,000.0</b>
<b>1. Interest Receipts</b>	<b>9,553.7</b>	<b>12,000.0</b>	<b>12,000.0</b>	<b>35,000.0</b>	<b>1,31,497.6</b>	<b>85,484.7</b>	<b>85,527.7</b>	<b>19,853.0</b>
<b>2. Dividends and Profits</b>	<b>-</b>	<b>2,500.0</b>	<b>2,500.0</b>	<b>1,000.0</b>	<b>34,978.3</b>	<b>20,320.0</b>	<b>20,320.0</b>	<b>28,573.0</b>
<b>3. General Services</b>	<b>69,333.3</b>	<b>40,354.7</b>	<b>74,588.7</b>	<b>99,180.0</b>	<b>1,70,844.9</b>	<b>1,58,435.0</b>	<b>1,58,435.0</b>	<b>1,43,993.0</b>
<i>of which: State Lotteries</i>	<i>-</i>	<i>0.3</i>	<i>0.2</i>	<i>0.2</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>52,042.8</b>	<b>77,936.2</b>	<b>82,251.8</b>	<b>78,701.9</b>	<b>99,261.6</b>	<b>92,232.0</b>	<b>92,232.0</b>	<b>71,388.0</b>
i) Education, Sports, Art and Culture	12,829.2	20,049.0	20,049.0	20,000.0	28,720.1	17,727.0	17,727.0	200.0
ii) Medical and Public Health	877.9	18,881.0	10,000.0	5,000.0	52,212.1	49,226.0	49,226.0	48,932.0
iii) Family Welfare	0.1	0.2	0.2	0.1	291.4	70.0	70.0	50.0
iv) Water Supply and Sanitation	968.7	1,484.0	1,484.0	1,500.0	700.6	1,202.0	1,202.0	1,512.0
v) Housing	125.0	790.0	790.0	200.0	8,248.9	9,907.0	9,907.0	7,979.0
vi) Urban Development	26,293.4	16,803.4	30,000.0	35,000.0	1,256.8	7,280.0	7,280.0	5,543.0
vii) Labour and Employment	5,810.8	9,615.0	9,615.0	8,000.0	6,038.0	5,471.0	5,471.0	5,946.0
viii) Social Security and Welfare	320.8	3,524.0	3,524.0	1,000.0	960.1	566.0	566.0	431.0
ix) Others	4,817.1	6,789.6	6,789.6	8,001.8	833.6	783.0	783.0	795.0
<b>5. Fiscal Services</b>	<b>-</b>	<b>0.1</b>	<b>0.1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>8,72,145.7</b>	<b>12,43,493.2</b>	<b>11,17,000.4</b>	<b>15,12,062.5</b>	<b>7,41,121.1</b>	<b>7,37,585.0</b>	<b>7,37,585.0</b>	<b>9,86,193.0</b>
i) Crop Husbandry	533.7	30,970.2	2,000.0	5,000.0	20,117.6	855.0	855.0	1,102.0
ii) Animal Husbandry	314.9	2,794.0	2,794.0	1,200.0	737.2	912.0	912.0	1,145.0
iii) Fisheries	610.4	2,755.0	2,755.0	1,200.0	2,246.0	2,628.0	2,628.0	2,919.0
iv) Forestry and Wildlife	65,575.8	60,550.0	60,550.0	60,575.0	28,168.9	28,127.0	28,127.0	21,892.0
v) Plantations	-	0.2	0.2	0.2	0.1	-	-	-
vi) Co-operation	96.2	1,660.0	1,660.0	650.0	5,032.0	4,143.0	4,143.0	4,670.0
vii) Other Agricultural Programmes	16.0	93.0	93.0	50.0	2.7	4.0	4.0	2.0
viii) Major and Medium Irrigation Projects	12,082.5	45,894.7	13,881.7	16,000.0	2,090.8	2,347.0	2,347.0	3,612.0
ix) Minor Irrigation	159.8	303.2	303.2	305.0	140.2	73.0	73.0	84.0
x) Power	4,790.9	17,868.3	9,000.0	10,000.0	26,207.4	24,223.0	24,223.0	21,434.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	3,030.5	3,020.3	3,020.3	4,800.0	5,325.3	4,934.0	4,934.0	5,033.0
xiii) Industries@	7,55,804.1	9,73,231.1	9,73,231.1	13,69,000.0	6,31,059.6	6,50,072.0	6,50,072.0	9,00,232.0
xiv) Ports and Light Houses	-	-	-	-	630.2	590.0	590.0	840.0
xv) Road Transport	-	0.8	0.8	0.8	-	-	-	-
xvi) Tourism	0.7	2,383.7	2,383.7	1.0	892.7	30.0	30.0	153.0
xvii) Others*	29,130.3	1,01,968.7	45,327.5	43,280.5	18,470.7	18,647.0	18,647.0	23,075.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>10,66,685.5</b>	<b>17,40,574.0</b>	<b>14,44,699.2</b>	<b>16,43,841.6</b>	<b>29,96,243.8</b>	<b>22,28,101.0</b>	<b>22,93,958.0</b>	<b>15,35,500.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	6,57,715.9	12,54,716.0	7,48,084.9	12,75,902.7	12,63,836.5	11,70,401.0	7,76,336.0	7,50,100.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	2,19,829.8	2,68,100.1	3,17,450.1	2,54,900.2	6,23,903.5	5,05,800.0	4,10,600.0	5,22,300.0
i) Post Devolution Revenue Deficit Grants	-	-	-	-	1,63,100.0	-	-	-
ii) Grants for Rural Local Bodies	69,930.0	1,30,000.0	1,92,450.0	1,30,700.1	2,37,550.5	2,46,300.0	2,26,300.0	2,49,000.0
iii) Grants for Urban Local Bodies	60,020.0	81,300.0	34,100.0	33,700.0	89,000.0	1,21,300.0	1,01,300.0	1,28,200.0
iv) Grant in aid for State Disaster Response Fund	45,440.0	56,800.0	56,800.0	56,800.0	63,280.0	83,000.0	83,000.0	87,200.0
v) Others (including Health Sector Grants)	44,439.8	0.1	34,100.1	33,700.2	70,973.0	55,200.0	-	57,900.0
6. Grants under proviso to Article 275(1) of the Constitution	-	-	-	-	3,210.0	1,700.0	1,517.9	4,900.0
7. Other Grants	1,89,139.7	2,17,758.0	3,79,164.2	1,13,038.7	11,05,293.8	5,50,200.0	11,05,504.2	2,58,200.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	1,52,562.6	50,000.0	2,02,300.0	-	8,97,642.7	5,00,000.0	10,54,800.0	2,35,000.0